

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.418 of 2018
In
CP No. 167/Chd/Hry/2018**

In the matter of:-
Bharti Telecom Ltd.

...Petitioner

Versus

Registrar of Companies, NCT of Delhi, Haryana and Another

...Respondents

Present: Mr. Sanjeev Puri, Senior Advocate, with Mr. Rohit Khanna, Mr. Kamal Shankar, Mr. Atul Menon and Mr. Devender Kumar, Advocates, for the Petitioner

CA No.418 of 2018

The learned Senior Counsel for the petitioner submits that CA No.418 of 2018 has been filed to place on record the details in terms of the order dated 14.08.2018. The same be taken on record. Along with this application, updated list of creditors as on 24.08.2018 and NOC obtained from all the creditors, has also been filed. The same be taken on record. CA No.418 stands disposed of.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

October 5, 2018
Mohit Kumar